

**[Translation]****Development of Lucknow-Varanasi National Highway**

2545. SHRI KAMLA PRASAD SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a scheme for the development of Lucknow-Varanasi National Highway No. 56 between Jaunpur and Sultanpur has been approved;

(b) if so, whether the amount for this purpose has been allotted;

(c) if not, the time by which the amount will be allotted; and

(d) whether the said highway is in a dilapidated condition in the Jaunpur district ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) A provision of Rs. 481.20 lakhs exists in the 7th plan period for the development of National Highway 56 between Jaunpur and Sultanpur.

(b) and (c). Estimates totalling to about Rs. 80.84 lakhs have been sanctioned.

Estimates for the balance amount will be considered for sanction during the remaining period of 7th Five Year Plan subject to availability of funds.

(d) The road is generally in traffic-worthy condition.

**[English]****Social Forestry Scheme**

2546. SHRI SURESH KURUP : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the estimated area likely to be covered by Social Forestry Scheme in Kerala during the Seventh Plan period; and

(b) the progress made so far in its implementation ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The targets of area to be covered by afforestation are set on year to year basis. The targets and achievements of afforestation in Kerala, during the first four years of the Seventh Plan are as given below :

Years	Targets (in ha.)	Achievements (in ha.)
1985-86	30,000	58,300
1986-87	60,000	75,962
1987-88	85,000	55,336 (upto Dec., 1987)
1988-89	1,02,000 (Proposed)	—

**Awarding of Degrees and Diplomas by Unrecognised Medical Colleges**

2547. SHRI P.A. ANTONY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that unrecognised medical colleges and institutions are awarding degrees and diplomas;

(b) if so, which are these institutions; and

(c) the action taken to regularise these unrecognised medical colleges and institutions ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPADE) : (a) and (b). The names of